

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

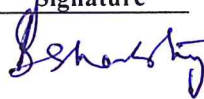
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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No./Ind -3038/10/HDB//2017
NAME OF THE COMPANY	Empee Sugars & Chemicals Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Pullela S. Shastri		9949270707	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet**

Heard, Shri.Pullela S.Shastry, Learned Counsel for the petitioner.

Post the case on 09.10.2017



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**